

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 08/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/30/2018
NAME OF THE PETITIONER(S) : N. PALANIAPPAN
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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M. Sahul Hameed

Counsel for Petitioner

W. [Signature]

Hens

Counsel for Respondent

HS

ORDER

At request of the parties, list this matter for hearing on 11.09.2019.

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(S.VIJAYARAGHAVAN)
Member (Technical)

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(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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